

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP. No. 56/(MAH)/2014
CA No.

CORAM:

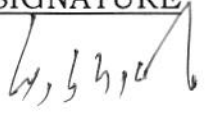

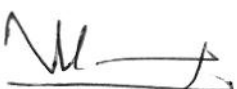
Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.06.2017

NAME OF THE PARTIES: Shri Vikram Vilasrao Salunkhe
V/s.
M/s. Accurate Engineering Com. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
①	MAHESH ATHAVALE	P.C.S for Petitioners	
2	Prachi Manehar- Wazalwar	Counsel Adv. for Respondents	
3)	Vikram Salunkhe	Petitioner.	

Order

CP No.56/397-398/ NCLT/MB/MAH/2014

At request of the Petitioner, list this matter on 19.6.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)